

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 29.04.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Direction

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 300/2022 in (TA No. 242/2021 in Comp App (AT)(Ins) No. 570/2020)	DB International (Asia) Ltd V Abilash Lal RP & Ors	Vishrutyi Sahni Yohaann Limathwalla	Manini Bharathi R1 & R2 Dhruv Malik & Kamlendra Singh R3 Kunal Mimani R4

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No. 140/2022 & IA No. 326,327/2022	Kaushik Palicha V Classic Exports	Anant Merathia	Gaurav Kumar Jain PCS Caveat
3.	Comp App (AT)(CH)(Ins) No. 141/2022 (With Defect)	G.Govindasamy Balasubramaniam V Indian Overseas Bank & Anr	Aiyar & Dolia Shanmugasundaram	
4.	Comp App (AT)(CH)(Ins) No. 142/2022 & IA No. 328 & 329/2022	Nirej Vadakkedathu Paul & 8 Ors V Sunstar Hotels and Estates Pvt Ltd & Anr	Arun C Mohan	
5.	Comp App (AT)(CH)(Ins) No. 143/2022 & IA No. 330/2022	G. Sundharavadivelu V Indian Overseas Bank & anr	T. Sai Krishnan	
6.	Comp App (AT)(CH)(Ins) No. 116/2022 IA No. 274 & 275/2022	IDBI Bank Limited V C.J. Davis IRP of Tip Top Furniture P Ltd	A.G. Sathiyararayana	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH)(Ins) No. 80/2022 & IA No. 162/2022	Tesla Controls India Pvt. Ltd. V Pace Electricals Pvt Ltd.	K.Suresh	

8.	Comp. App (AT)(CH)(Ins) No. 295/2021	GVFL Trustee Company P Ltd V Ultravolt Power P Ltd	Arun C. Mohan K. Venkatesan	
9.	Comp.App (AT)(CH)(Ins) No. 13/2022 IA No. 28 & 29/2022	Yogesh Sethi Liquidator of SSMP Industries Ltd V Aambis Food Products P Ltd	Anirudh Krishnan Alisha Chopra	
10.	Comp App (AT)(CH) No. 09/2022 & IA.No.93,94,95 & 96/2022	B.Braun Medical (India) Pvt ltd V Sridhar Vasireddy & Ors	NPS Chawla Surekh Kant Baxy	
11.	Comp. App (AT)(CH)(Ins) No. 289/2021 (IA No. 617 & 618/2021)	Sahadulla M.I V State Bank of India & Anr	Subhang P. Nair KMD Muhilan	Process fee not filed
12.	Comp App (AT)(CH) No. 27/2022 & IA No. 294/2022.	Aapico Hitech Public Company Limited & 2 Ors V ABT Limited & 7 Ors	Roshan Balasubramanian	M/s Ramani & Shankar Caveator

For Hearing

S. No	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
13.	Comp. App (AT)(CH) No. 54/2021 (IA No. 619/2021)	Ambadi Inversments Ltd V M.V. Valli Murugappan & 14Ors WITH	Rohini Musa	S. Manuraj Caveator for R1 Hari Sankar Mani Cibi Vishnu Anant Merathia P. Giridharan
14.	Comp App (AT)(CH) No. 4/2022 & IA No. 27/2022	Alagappan Arunachalam Murugappan & 7 Ors V M V Valli Murugappan & 7 Ors WITH	Cibi Vishnu Jerin Asher Sojan	S. Manuraj Cavetor for R1 & R2
15.	Comp. App (AT)(CH) No. 6/2022 & IA No. 49/2022	M.V. Subbiah V M V Valli Murugappan & 14 Ors	Harishankar Mani Roshan Atiq	S. Manuraj Caveator for R1 & R2
16.	Comp App (AT)(CH)(Ins) No. 233/2021	Subbaraya Ananthar Durairaju V Indian Overseas Bank & 2 Ors	J. Vinoth R. Gopinath R. Panneerselvam	Ananda Gomathy Murugesan Caveator for R1 R3 Notice returned
17.	Comp App (AT)(CH)(Ins) No. 229/2021	Aayas Trade Services P Ltd V Mantri Developers P Ltd	Vinod Kumar Srinivasan	Shyam sundar
18.	Comp. App. (AT)(CH)(Ins) No. 197/2021 & IA No. 399,400 & 488/2021	Artur Vlatimirovich Nikitin & anr V Pegasus Asset Recovery P Ltd	Adeesh Anto Ajesh Kumar S. Sakthivel	Dinkar Singh Ravindra Beleyur

19.	Comp.App (AT)(CH)(Ins) No. 204/2021 & IA No. 410/2021	MPT Sweden AB & Anr V Tecknoweld Alloys (Overseas) P Ltd With	Anand Sashidharan Pavithra Kabi	Thriyambak J Kannan
20.	Comp.App (AT)(CH)(Ins) No. 216/2021 & IA No. 435/2021	MPT Sweden AB & Anr V Tecknoweld Alloys (India) Pvt Ltd	Anand Sashidharan Pavithra Kabi	Thriyambak J Kannan
21.	TA No. 27/2021 (Comp App (AT) (Ins)No. 1235/2019	E N Palanisamy V Bank of Baroda & 3 ors	Anup Kumar	Surana & Surana R1 & R2 Prapti Mehta RP Kalyan Jabakh
22.	TA No. 58/2021 (Comp App (AT) No. 149/2020) & IA No. 513,514/2021	Edalpodiyil Mirshad & Ors V Ashraf Ali Patel & Anr	Shaheem Ahamed Sudhanshu Prakash	Shreni Shetty Ashish Bhakta-R1 R2-Notice Served on 19.09.2020
23.	Comp App (AT)(CH)(Ins) No. 148/2021	Haldia Petro Chemicals Ltd Vs Sairamesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Ltd & 4 ors WITH	Raj Jhabakh Preethi Mohan Ranjana	Namitha Mathews - R1 S. Sathish – R2 & R3 R. Uma Suthan – R4 & R5
24.	Comp App (AT)(CH)(Ins) No. 168/2021	V. Mahesh Liquidator of Nagarjuna Oil Corporation Limited V Sai Ramesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Limited & 4 Ors	K. Satish	Pulkit Malhotra -R1 Raj Jhabakh -R2 R. Uma Sudan R4 & R5

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For Assistance,

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2.Court Officer - **PH No. : 044-2888 0450**

CELL : 7358522534

By the order of Hon'ble Member (J)

(Chennai Bench)